

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Review Petition No. 01 of 2014 in Appeal No. 54 of 2013**

**Dated : 6<sup>th</sup> January, 2014**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. ... Review Petitioner**

**Versus**

**GERC & Ors. .... Respondent (s)**

Counsel for the Review Petitioner (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan

**ORDER**

Issue notice to the respondents.

Shri Buddy A. Ranganadhan, Advocate takes notice on behalf of respondent no.2.

Post the matter on 22.01.2014.

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

vt